

**HIGH COURT OF SIKKIM
GANGTOK**

No.....⁴⁵Judl./HCS.

Date: 12-12-17

NOTIFICATION

It is hereby notified for general information that during the ensuing Lossong, Christmas and Winter Vacation with effect from 18-12-2017 to 18-02-2018, Vacation Court will be held as under:

1. Single Bench comprising of Hon'ble Mrs. Justice Meenakshi Madan Rai will sit as the Vacation Bench on 28-12-2017 and 08-02-2018.
2. Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Shri Justice Bhaskar Raj Pradhan will sit as Vacation Bench on 25-01-2018.
3. Single Bench comprising of Hon'ble Shri Justice Bhaskar Raj Pradhan will sit as Vacation Bench on 30-01-2018.

N.B: Urgent matters listed during the period will be taken up by the concerned vacation judge.

By Order,

N.G. Sherpa.
(N.G. SHERPA)
REGISTRAR GENERAL

Memo No.: 8990-Judl/HCS
9107

Dated: 15/12/2017

Copy to:

1. The Chief Secretary, Government of Sikkim, Gangtok
2. The Advocate General, Office of the Advocate General, Gangtok.
3. The Additional Advocate General, Office of the Advocate General, Gangtok.
4. The President, Bar Association of Sikkim.
5. The President, Sikkim High Court Bar Association.
6. The Chief Protocol Officer, High Court of Sikkim, Gangtok.
7. The Joint Registrar-cum- Sr. Judgment Writer/ Principal Private Secretary to Hon'ble the Chief Justice.
8. The Principal Private Secretary to Hon'ble Judge.
9. The Private Secretary to Hon'ble Judge.
10. Readers to Hon'ble the Chief Justice/ Hon'ble Judges.
11. All Section In-charge, High Court of Sikkim.
12. ~~Computer Section, High Court of Sikkim for uploading the Notification in High Court Website.~~
13. Notice Board.
14. File & Guard file.

Sd/-
REGISTRAR